

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.334

CA-251/2021 CA-544/2021

In

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors.

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 241-242

Order delivered on 06.04.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Vijaya Singh along with Neha Mittal and
Adv. Jatin Kapoor.

For the Respondent

: Adv. Daizy Chawla, Adv. Vijaya Singh along with Adv.
Neha Mittal Adv. Jatin Kapoor for R-2 to 4

ORDER

On the request made by both the sides, list the matter on **13.05.2022**.

- Sd -

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

- Sd -

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)